

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s) (Civil) No(s). 1027/2017

RICHA KHARE

Petitioner(s)

VERSUS

ROHIT SINHA

Respondent(s)

(FOR EXEMPTION FROM FILING O.T. ON IA 48240/2017 and IA No.67316/2017-I/A FOR PRAYING FOR REFERRING OF THE MATRIMONIAL DISPUTES BETWEEN THE PARTIES FOR MEDIATION)
IA No.48240/2017-EXEMPTION FROM FILING O.T.
IA No.67316/2017-I/A FOR PRAYING FOR REFERRING OF THE MATRIMONIAL DISPUTES BETWEEN THE PARTIES FOR MEDIATION
IA No.48238/2017-STAY APPLICATION

Date : 17-04-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Yadav Narender Singh, Adv.
Mr. Mukesh Kumar Verma, Adv.
Mr. Sudhanshu Tomar, Adv.
Mr. D.K.Verma, Adv.
For Mr. Anis Ahmed Khan, AOR

For Respondent(s) Mr. Anurag Dubey, Adv.
Ms. Meenakshi Parihar, Adv.
Mr. Ajit Kumar Pathak, Adv.
Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing on behalf of the petitioner submits that the talks of settlement are going on between the parties.

List the matter in the second week of July, 2018.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER